

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

NO.HC.VII-08/2017/ 1263 /A

To, Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 28th February, 2018.

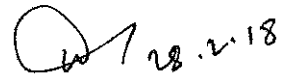
Sub:- **Casual Leave.**

Ref:- Your letters No. JKD/P/2018/690 dated 26.02.2018.

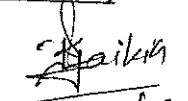
Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 26.02.2018 has been ~~granted/rejected~~.

Yours faithfully,

 28.2.18

JOINT REGISTRAR (VIGILANCE)


26/02/18